

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 37/2023**

IN THE MATTER OF:

V Paramesh

...APPLICANT

Versus

Additional Chief Secretary
Forest, Environment & Ecology Department and Ors.

...RESPONDENTS

Index

S. No.	Document	Pages
1.	Report on behalf of Respondent No. 2 (Deputy Commissioner, Bengaluru Urban District)	1-2
2.	<u>Annexure R-1</u> True Copy of along with translated copy of report dated 27.05.2025 furnished by Tahsildar, Bangalore East Taluk	3-8



**Darpan KM
Standing Counsel
State of Karnataka
LGF, K-6**

**Lajpat Nagar – III, New Delhi – 110 024
darpan.advocate@gmail.com | +91 98991 25060**

Date: 23.06.2025

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 37/2023

IN THE MATTER OF:

V Paramesh

...APPLICANT

Versus

Additional Chief Secretary

Forest, Environment & Ecology Department and Ors.

...RESPONDENTS

REPORT ON BEHALF OF RESPONDENT NO. 2 (DEPUTY
COMMISSIONER, BENGALURU URBAN DISTRICT)

MOST RESPECTFULLY SHOWETH:

1. That the instant Original Application has been filed alleging construction in the buffer zone of water body by M/s Sai Sravanthi Infra Projects, in Sy No. 21/1, 21/2, 21/3, 22, 23, 124 and 125 of Seegehalli Village, Bengaluru East Taluk for the project '*Pavani Mirabilla*' (***the said project***).
2. That the instant report is being filed pursuant to the order dated 02.04.2025 passed by this Hon'ble Tribunal wherein it was directed as follows:

"3. Hence, the Deputy Commissioner is directed to file a detailed report specifying the length and width of the nallah, its endpoint, and the appropriate measures for its maintenance along with the buffer zone. The report must be filed before the next hearing without any further delay."

3. In compliance of the above, it is submitted as follows:

4. It is submitted that as per the original survey records, the width of the drain is 1.20 meters. Further, as per the current status of the land, the drain has a length of 100m on the north direction of Survey No. 22. Further, the drain has a length of 70 meters on Survey No. 124/1, 124/2 as well as 70 meters over 125/1 and 125/2. (Annexure R1)
5. It is submitted that with respect to Survey No. 23, an order had been obtained from this office to change the track of the drain
6. It is submitted that as on date, the buffer area of 30m has been left vacant.
7. The above report is hence placed before this Hon'ble Tribunal for its consideration. The answering Respondent shall be duty bound to comply with and implement any directions passed by this Hon'ble Tribunal.

Date: 23.06.2025



Deputy Commissioner
Bengaluru Urban District
Respondent No. 2
Deputy Commissioner
Bangalore Urban District
Bangalore Filed By

Darpan KM
Asst.
Darpan KM
Stranding Counsel
State of Karnataka



ಕರ್ನಾಟಕ ಸರ್ಕಾರ
(ಕಂದಾಯ ಇಲಾಖೆ)

ತಹಶೀಲ್ದಾರ್ ರವರ ಕಾರ್ಯಾಲಯ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಕೃಷ್ಣರಾಜಮಠ.

ನಂ: ಎನ್.ಸಿ.ಆರ್(ಕಾ)ಸಿ.ಆರ್.47/2024-25

ದಿನಾಂಕ: 27/05/25

(ಲಗತ್ತಿ- RI ವರದಿ & sketch)

ರವರಿಗೆ,

ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು,
ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ,
ಬೆಂಗಳೂರು.

ಮಾನ್ಯರೇ,

ವಿಷಯ : ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ, ಶೀಗೇಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ.21/1, 21/2, 21/3, 23, 24, 124 ಮತ್ತು 125 ರ ಜಮೀನುಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಸ್ಟೀಮ್/ರಾಜಕಾಲುವೆ/ವಾಟರ್ ಬಾಡಿ ಮತ್ತು ಅದರ ಬಫರ್ ಜೋನ್ ಅನ್ನು ಅತಿಕ್ರಮಿಸುತ್ತಿರುವ ಬಗ್ಗೆ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಮಂಡಳಿ, ಚೆನ್ನೈ ರವರ ಪ್ರಕರಣ ಸಂಖ್ಯೆ: ಓ.ಎ 37/2023 (ಎಸ್.ಝಡ್) ರಂತೆ ಪ್ರಕರಣ ದಾಖಲಾಗಿರುವ ವಿಚಾರದ ಬಗ್ಗೆ,

ಉಲ್ಲೇಖ: 1) ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಮಂಡಳಿ, ಚೆನ್ನೈ ರವರ ಪ್ರಕರಣ ಸಂಖ್ಯೆ: ಓ.ಎ: 37/2023 (ಎಸ್.ಝಡ್)
2) ತಮ್ಮ ಕಛೇರಿ ಪತ್ರ ಸಂ:ಎಲ್‌ಎನ್‌ಡಿ(ಇ)ಸಿ.ಆರ್:170/16-17, ದಿ:17/05/25.
3) ರಾಜಸ್ವ ನಿರೀಕ್ಷಕರು, ಕಾಡುಗೋಡಿ ವೃತ್ತ ರವರ ವರದಿ ಸಂ:ರಾ.ನಿ(ಕಾ)ಪಿ.ಆರ್:545/24-25.
4) ತಾಲ್ಲೂಕು ಭೂಮಾಪಕರು ತಯಾರಿಸಿರುವ ನಕ್ಷೆಯಂತೆ

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಹಾಗೂ ಉಲ್ಲೇಖಕ್ಕೆ ಅನ್ವಯವಾಗುವಿನಂತೆ ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ, ಶೀಗೇಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ.21/1, 21/2, 21/3, 23, 24, 124 ಮತ್ತು 125 ರ ಜಮೀನುಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಸ್ಟೀಮ್/ರಾಜಕಾಲುವೆ/ವಾಟರ್ ಬಾಡಿ ಮತ್ತು ಅದರ ಬಫರ್ ಜೋನ್ ಅನ್ನು ಅತಿಕ್ರಮಿಸುತ್ತಿರುವ ಬಗ್ಗೆ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಮಂಡಳಿ, ಚೆನ್ನೈ ರವರ ಪ್ರಕರಣ ಸಂಖ್ಯೆ: ಓ.ಎ 37/2023 (ಎಸ್.ಝಡ್) ರಂತೆ ಪ್ರಕರಣ ದಾಖಲಾಗಿದ್ದು, ದಿನಾಂಕ:02/04/2025 ರಂದು ಮಾನ್ಯ ನ್ಯಾಯಮಂಡಳಿಯು ಹೊರಡಿಸಿರುವ ದೈನಂದಿನ ಆದೇಶ ಈ ಕೆಳಕಂಡಂತಿರುತ್ತದೆ.

Hence, the Deputy Commissioner is directed to file a detailed report specifying the length and width of the nallah, its end point, and the appropriate measures for its maintenance along with the buffer zone. The report must be filed before the next hearing without any further delay.

ಅದರಂತೆ, ಪರಿಶೀಲಿಸಿ ನಕ್ಷೆಯನ್ನು ನೀಡಲು ತಾಲ್ಲೂಕು ಭೂಮಾಪಕರಿಗೆ ನಿರ್ದೇಶಿಸಲಾಗಿ, ಈ ಕೆಳಕಂಡ ವಿವರಗಳೊಂದಿಗೆ ಉಲ್ಲೇಖ(4) ರಂತೆ ನಕ್ಷೆಯೊಂದಿಗೆ ವರದಿಯನ್ನು ಸಲ್ಲಿಸಿರುತ್ತಾರೆ.

1) ನಕ್ಷೆಯಲ್ಲಿ ನೀಲಿ ಬಣ್ಣದಿಂದ ತೋರಿಸಿರುವುದು ಮೂಲ ಹಾಗೂ ಹಿಸ್ಸಾ ಸರ್ವೆ ದಾಖಲೆಗಳಂತೆ ಸರವಿನ ಬಗ್ಗೆ ಖರಾಬು ದಾಖಲಿದ್ದು, ಇದರ ಅಗಲ 1.20 ಮೀಟರ್ ಇರುತ್ತದೆ.

2) ನಕ್ಷೆಯಲ್ಲಿ ಕೇಸರಿ ಬಣ್ಣದಿಂದ ಗುರುತಿಸಿರುವ ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಸ.ನಂ.22 ರ ಉತ್ತರ ದಿಕ್ಕಿನಲ್ಲಿರುವ ಸರವಿನ ಉದ್ದ 100.0 ಮೀಟರ್ ಮತ್ತು ಸ.ನಂ. 22 ರ ದಕ್ಷಿಣ ದಿಕ್ಕಿನಲ್ಲಿರುವ ಸರವಿನ ಉದ್ದ 100.0 ಮೀಟರ್. ಸ.ನಂ.124/1, 124/2 ರ ಉದ್ದ 70.0 ಮೀಟರ್, ಸ.ನಂ.125/1, 125/2 ರ ಉದ್ದ 70.0 ಮೀಟರ್ ಸರವು ಮತ್ತು ಅದರ ಬಫರ್ ವಲಯಕ್ಕೆ ಖಾಲಿ ಬಿಟ್ಟಿರುವ ಪ್ರದೇಶವಾಗಿರುತ್ತದೆ.

-2-

3) ನಕ್ಷೆಯಲ್ಲಿ ಕೇಸರಿ ಬಣ್ಣದಿಂದ ಗುರುತಿಸಿರುವ ಸ.ನಂ.22, ಸ.ನಂ.23 ಮತ್ತು ಸ.ನಂ.124/1, 124/2 ಮತ್ತು ಸ.ನಂ.125/1, 125/2 ರ ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಸರವು ಮತ್ತು ಅದರ ಬಫರ್ ವಲಯಕ್ಕೆ ಖಾಲಿ ಬಿಟ್ಟಿರುವ ಪ್ರದೇಶವಾಗಿರುತ್ತದೆ. ಹಾಲಿ ಸ್ಥಳದಂತೆ ಇದರ ಅಗಲ 30.0 ಮೀಟರ್ ಇರುತ್ತದೆ. ಆದರೆ ಈಗ ಸರವು ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಸ್ಥಳದಲ್ಲಿ ಹಾದು ಹೋಗುತ್ತಿರುವುದಿಲ್ಲ.

4) ನಕ್ಷೆಯಲ್ಲಿ ನೀಲಿ ಬಣ್ಣದಿಂದ ಗುರುತಿಸಿರುವ ಸ.ನಂ.24 ಸರವಿನ ಬಗ್ಗೆ 0-01 ಗುಂಟೆ ಇದ್ದು ಆದರೆ ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ರಸ್ತೆ ಹಾದು ಹೋಗಿರುತ್ತದೆ.

5) ನಕ್ಷೆಯಲ್ಲಿ ಚಿಹ್ನೆಯಿಂದ ತೋರಿಸಿರುವುದು ಸ.ನಂ.23 ರಲ್ಲಿ ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ರವರ ಆದೇಶ ಸಂಖ್ಯೆ: ಎಲ್.ಎನ್.ಡಿ(ಇ)ಸಿಆರ್/170/16-17 ದಿನಾಂಕ: 20-08-2018 ರಂತೆ ಸರವಿನ ಮತ್ತು ಕಾಲುದಾರಿ ಪ್ರದೇಶವನ್ನು ಪಥಬದಲಾವಣೆ ಮಾಡಿ ಆದೇಶವಾಗಿರುವ ಪ್ರತಿಯನ್ನು ಈ ಕೂಡ ಲಗತ್ತಿಸಿದೆ.

6) ನಕ್ಷೆಯಲ್ಲಿ ಗುರುತಿಸಿರುವಂತೆ, ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಕಟ್ಟಡ ಪ್ರಗತಿಯಲ್ಲಿರುವ ಪ್ರದೇಶವಾಗಿದೆ.

ಎಂದು ತಾಲ್ಲೂಕು ಭೂಮಾಪಕರು ನಕ್ಷೆಯೊಂದಿಗೆ ವರದಿ ನೀಡಿರುತ್ತಾರೆ. ಶೀಗೇಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ.21/1, 21/2, 21/3, 23, 24, 124 ಮತ್ತು 125 ರ ಜಮೀನುಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಮಂಡಳಿ, ಚೆನ್ನೈ ರವರ ಪ್ರಕರಣ ಸಂಖ್ಯೆ: ಓ.ಎ 37/2023 (ಎಸ್.ಝೆಡ್) ರ ದಿನಾಂಕ:02/04/2025 ದೈನಂದಿನ ಆದೇಶದಲ್ಲಿ ಸೂಚಿಸಿರುವಂತೆ ತಾಲ್ಲೂಕು ಭೂಮಾಪಕರಿಂದ ನಕ್ಷೆ ಮತ್ತು ವರದಿಯನ್ನು ಪಡೆದು ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಟ್ಟು, ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಮಂಡಳಿ ರವರಿಗೆ ಸೂಕ್ತ ಮಾಹಿತಿಯನ್ನು ಸಲ್ಲಿಸುವ ವಿಚಾರದಲ್ಲಿ ಇದ್ದ ವಾಸ್ತವಿಕ ಸಂಗತಿಯನ್ನು ದಾಖಲೆಗಳೊಂದಿಗೆ ತಮ್ಮ ಅವಗಾಹನೆಗೆ ಸಲ್ಲಿಸಿದೆ.

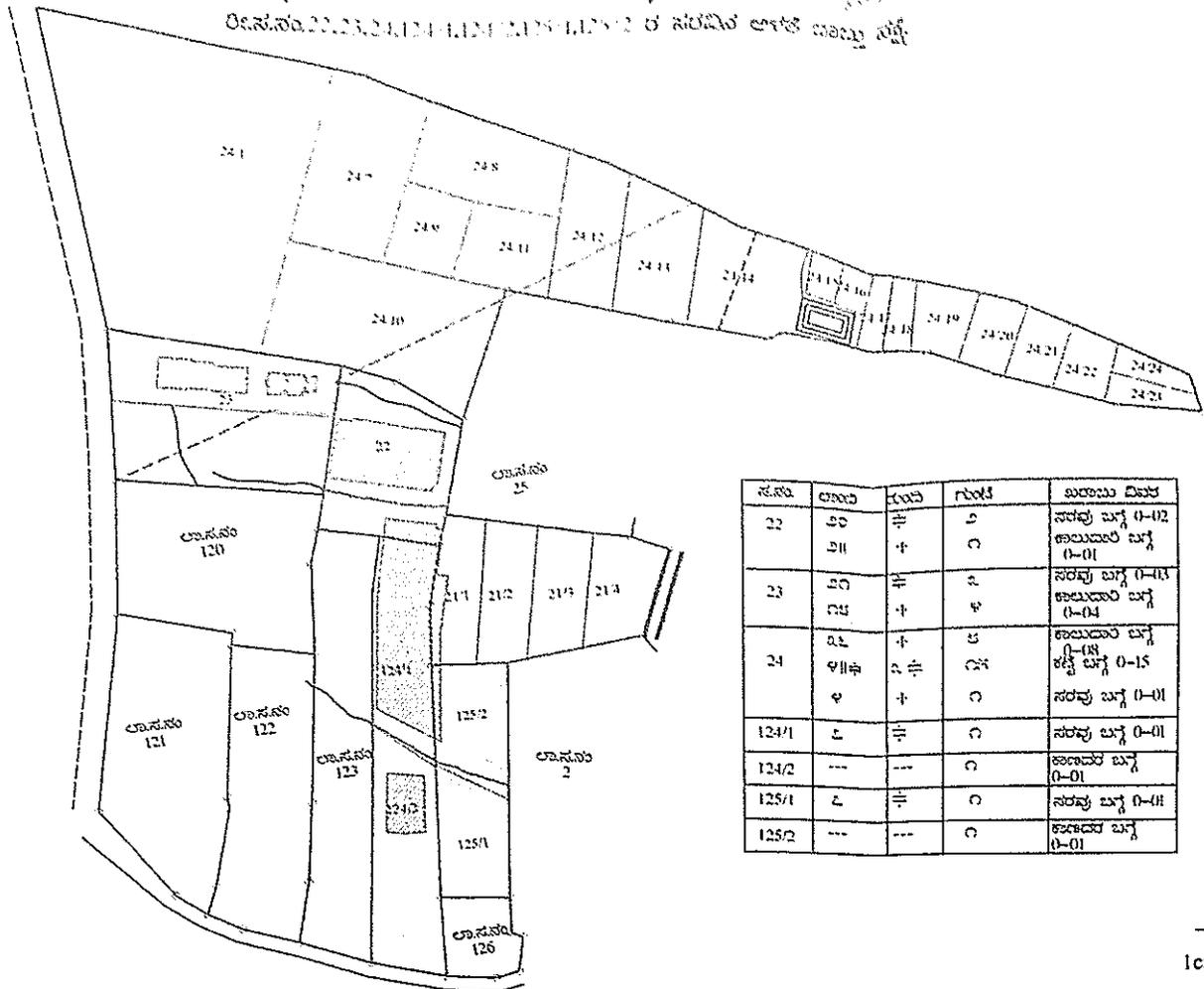
ತಮ್ಮ ನಂಬುಗೆಯ,

ತಹಶೀಲ್ದಾರ್,

ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು,

ಕೆ.ಆರ್.ಪುರ.

ಗ್ರಾಮ- ಶಿವಗೋಡ್ಡೆ ಪುನಃ ವಿಂಗಡಣೆ ಬೆಂಗಳೂರು ಪೂರ್ವ
 ರೀ.ಸಂ.22,23,24,124,125,125/1,125/2 ರ ಸರಬರಾಜು ಅಡಿಯಲ್ಲಿ



ಸ.ನಂ.	ಅಳತೆ	ಮಾಪ	ಗುಂಟೆ	ಖರೀದಿ ದಿನಾಂಕ
22	೨೦ ೨	೫ +	೨ ೦	ಸರವು ಬಗ್ಗೆ 0-02 ಕಾಬುದಾರಿ ಬಗ್ಗೆ 0-01
23	೨೦ ೧೫	೫ +	೨ ೪	ಸರವು ಬಗ್ಗೆ 0-03 ಕಾಬುದಾರಿ ಬಗ್ಗೆ 0-04
24	೨೨ ೪ ೫	೫ ೫ +	೨ ೦	ಕಾಬುದಾರಿ ಬಗ್ಗೆ 0-08 ಕಟ್ಟಿ ಬಗ್ಗೆ 0-15 ಸರವು ಬಗ್ಗೆ 0-01
124/1	೭	೫ 	೦	ಸರವು ಬಗ್ಗೆ 0-01
124/2	---	---	೦	ಕಾಬುದಾರಿ ಬಗ್ಗೆ 0-01
125/1	೭	೫ 	೦	ಸರವು ಬಗ್ಗೆ 0-01
125/2	---	---	೦	ಕಾಬುದಾರಿ ಬಗ್ಗೆ 0-01

scale
1cm | 40mts

1. ಮಾನ್ಯ ತಹಶೀಲ್ದಾರ್ ಪೂರ್ವಾಶಾಸ್ತ್ರೀಕರಣದ ಪತ್ರದ ಸಂಖ್ಯೆಎನ್.ಸಿ.ಆರ್(ಕಾನಿ.ಆರ್)/47/24-25 ದಿನಾಂಕ:19-05-2025 ರ ಮೇರೆಗೆ ಗ್ರಾಮ ಅಡಳಿತ ಅಧಿಕಾರಿಗಳ ಮತ್ತು ರಾಜಸ್ವ ನಿರೀಕ್ಷಕರ ಸಮಕ್ಷಮ ಅಳತೆ ಮಾಡಿ ನಕ್ಷೆ ತಯಾರಿಸಿದೆ.
2. ಈ ಜಿಲ್ಲೆಯಿಂದ ತೋರಿಸಿರುವುದು ಮೂಲ ಹಾಗೂ ಹಿನ್ನಾ ಸರ್ವೆ ದಾಖಲೆಗಳಂತೆ ಸರಬರಾಜು ಬಗ್ಗೆ ಖರೀದಿ ದಾಖಲೆಗಳು ಇದರ ಅಗಲ 120 ಮೀಟರ್ ಇರುತ್ತದೆ.
3. ಈ ಬಣ್ಣದಿಂದ ಗುರುತಿಸಿರುವ ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಸ.ನಂ.22 ರ ಉತ್ತರ ದಿಕ್ಕಿನಲ್ಲಿರುವ ಸರಬರಾಜು ಉದ್ದ 100.0 ಮೀಟರ್ ಮತ್ತು ಸ.ನಂ.22 ರ ದಕ್ಷಿಣ ದಿಕ್ಕಿನಲ್ಲಿರುವ ಸರಬರಾಜು ಉದ್ದ 100.0 ಮೀಟರ್. ಸ.ನಂ.124/1, 124/2 ರ ಉದ್ದ 70.0 ಮೀಟರ್. ಸ.ನಂ.125/1, 125/2 ರ ಉದ್ದ 70.0 ಮೀಟರ್.ಸರವು ಮತ್ತು ಅದರ ಬರ್ಬರ್ ವಲಯಕ್ಕೆ ಖಾಲಿ ಜಿಲ್ಲೆಯ ಪ್ರದೇಶವಾಗಿರುತ್ತದೆ.
4. ಈ ಬಣ್ಣದಿಂದ ಗುರುತಿಸಿರುವ ಸ.ನಂ.22, ಸ.ನಂ.23 ಮತ್ತು ಸ.ನಂ.124/1,124/2, ಸ.ನಂ.125/1,125/2 ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಸರವು ಮತ್ತು ಅದರ ಬರ್ಬರ್ ವಲಯಕ್ಕೆ ಖಾಲಿ ಜಿಲ್ಲೆಯ ಪ್ರದೇಶವಾಗಿರುತ್ತದೆ. ಹಾಲಿ ಸ್ಥಳದಂತೆ ಇದರ ಅಗಲ 30.0 ಮೀಟರ್ ಇರುತ್ತದೆ. ಅದರ ಕೆಳ ಸರವು ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಸ್ಥಳದಲ್ಲಿ ಹಾದು ಹೋಗುತ್ತಿರುವುದಿಲ್ಲ.
5. ಈ ಬಣ್ಣದಿಂದ ಗುರುತಿಸಿರುವ ಸ.ನಂ.24 ಸರಬರಾಜು ಬಗ್ಗೆ 0-01 ಗುಂಟೆ ಇದ್ದು ಅದರ ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ರಸ್ತೆ ಹಾದು ಹೋಗಿರುತ್ತದೆ.
6. ಈ ಜಿಲ್ಲೆಯಿಂದ ತೋರಿಸಿರುವುದು ಸ.ನಂ.23 ರಲ್ಲಿ ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆಯ ಅಧೀನ ಸಂಖ್ಯೆಎಲ್ಎನ್(ಇ)ಸಿಆರ್/170/16-17 ದಿನಾಂಕ:20-08-2018 ರಂತೆ ಸರಬರಾಜು ಮತ್ತು ಕಾಬುದಾರಿ ಪ್ರದೇಶವನ್ನು ಪರಿಶೀಲಿಸಿ ಮಾಡಿ ಆದೇಶವಾಗಿರುವ ಪ್ರತಿಯನ್ನು ಈ ಕಡೆ ಲಗತ್ತಿಸಿದೆ.
7. ಈ ಬಣ್ಣದಿಂದ ಗುರುತಿಸಿರುವುದು ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಕಟ್ಟಡ ಪ್ರಗತಿಯಲ್ಲಿರುವ ಪ್ರದೇಶವಾಗಿದೆ.

ತಯಾರಿಸಿದವರು
 ಕಲ್ಲೂರು ಪೂರ್ವಾಶಾಸ್ತ್ರೀಕರಣ
 ಬೆಂಗಳೂರು ಪೂರ್ವಾಶಾಸ್ತ್ರೀಕರಣ
 ಕೆ.ಆರ್.ಪುಣೆ

ಕಹೋಬ್ಬಾರ್
 ಬೆಂಗಳೂರು ಪೂರ್ವಾಶಾಸ್ತ್ರೀಕರಣ
 ಕೆ.ಆರ್.ಪುಣೆ

Translated Copy of Annexure R-1

GOVERNMENT OF KARNATAKA (REVENUE DEPARTMENT)

OFFICE OF THE THASILDAR, BANGALORE EAST TALUK, KRISHNARAJAPURA

No. N.C.R (K) CR 47/2024-25

Dated: 27/05/25

To
Deputy Commissioner,
Bangalore City District,
Bangalore.

Sir,

- Subject** : Regarding the matter of the case registered by the Hon'ble National Green Tribunal Chennai vide case No: O.A 37/2023 (S.Z) regarding encroachment on the Stream/Rajakaluve/Water Body and its buffer zone in respect of lands bearing Sy. No. 21/1, 21/2, 21/3, 23, 24, 124 and 125 of Sheegehalli Village, Bidarahalli Hobli, Bangalore East Taluk.
- Reference** : 1) Hon'ble National Green Tribunal, Chennai Case No: 37/2023 (S.Z)
2) Your office Letter No. LND€C.R 170/16-17, dated 17/05/25
3) Report No. R.I(K) P.R 545/24-25 of the Revenue Inspector, Kadugodi Circle
4) As per the Sketch prepared by Taluk Surveyor.

In connection with the above matter and as applicable to the reference, a case has been registered by the Hon'ble National Green Tribunal, Chennai, Vide Case No: O.A 37/2023 (S.Z) regarding encroachment on Stream/Raja Kaluve/Water body and its buffer zone in respect of lands bearing Sy No. 21/1, 21/2, 21/3, 23, 24, 124 and 125 of Sheegehalli Village, Bidarahalli Hobli, Bangalore East Taluk, and the daily order issued by the Tribunal on 02/04/2025 is as follows.

Hence, the Deputy Commissioner is directed to file a detailed report specifying the length and width of the nallah, its end point, and the appropriate measures for its maintenance along with the buffer zone. The report must be filed before the next hearing without any further delay.

Accordingly, the Taluk Surveyor was directed to verify and provide the sketch and they have submitted a report along with the sketch as per reference (4) with the following details.

- 1) The area shown in blue on the sketch as per the original and Hissa survey records is showing the Saravu area as Kharab and its width is 1.20 meters.

- 2) As per the current land status marked in Orange color on the sketch, the length of the Saravu on the north side of Sy No. 22 is 100.0 meters and the length of the Saravu on the south side of Sy. No.22 is 100.0 meters. The length of Saravu in Sy. No.124/1, 124/2 is 70.0 meters, the length of Saravu in Sy. No. 125/1, 125/2 is 70.0 meters, which is the area left empty for the Saravu and its buffer zone.
- 3) The area marked in Orange color on the sketch is the area left vacant for the saravu and its buffer zone as per the current land status of Sy. No.22, Sy. No.23 and Sy. No 124/1, 124/2 and Sy. No. 125/1, 125/2 and its width is 30.0 meters as per the current location. But now the Saravu is not passing through the place as per the current land status.
- 4) There is a 0-01gunte about the Saravu in Sy No. 24 marked in blue on the sketch, but as per the current land condition the road is passing through it.
- 5) On the sketch the symbol shown in Sy. No.23 is copy of the order issued by the Hon'ble Deputy Commissioner, Bangalore Urban District in order No. LND (E) CR/170/16-17 dated 20-08-2018 regarding the shifting of the Saravu and pathway area.
- 6) As marked on the sketch, as per the current condition the area is in progress of building construction.

The Taluk Surveyor has submitted a report with a sketch. As directed in the daily order of Case No. O.A 37/2023 (S.Z) dated 02/04/2025 of the Hon'ble National Green Tribunal, Chennai, regarding the lands bearing Nos. 21/1, 21/2, 21/3, 23, 24, 124 and 125 of Sheeghalli Village, the sketch and report is obtained from the Taluk Surveyor and is attached with this letter, and has submitted the factual facts along with the records to the Hon'ble National Green Tribunal regarding the submission of appropriate action.

Yours faithfully,

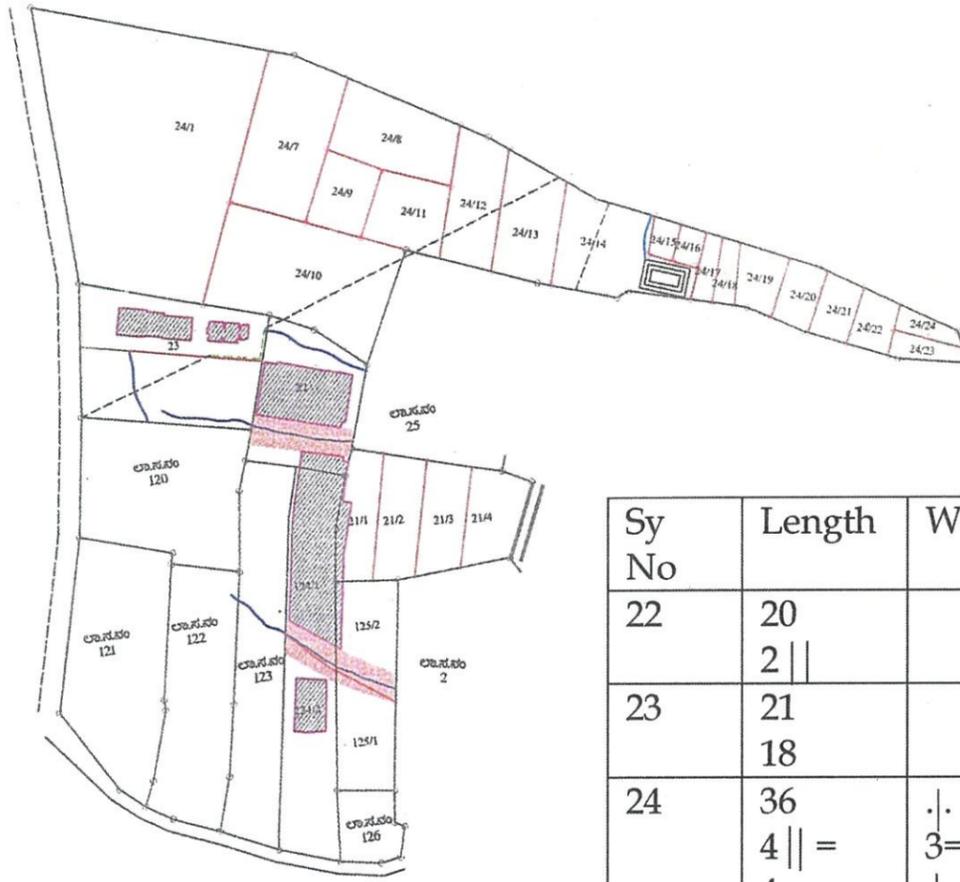
SD/-
Thasildar
Bangalore East Taluk
K.R. Pura

Village: Sheegehalli

Hobli: Bidarahalli

Taluk: Bangalore East

Sketch in respect of Measurement of Saravu of Re. Sy No. 22,23,24,124/1,124/2,125/1,125/2



↑
Scale
1 cm = 40 mts

Sy No	Length	Width	Gunta	Kharab details
22	20 2		2 1	Regarding Saravu 0-02 Regarding Pathway 0-01
23	21 18		3 4	Regarding Saravu 0-03 Regarding Pathway 0-04
24	36 4 = 4	. . 3= . 1	8 15 1	Regarding Saravu 0-08 Regarding Katte 0-15 Regarding Pathway 0-01
124/1	7	=	1	Regarding Saravu 0-01
124/2	---	---	1	Regarding Pathway 0-01
125/1	7	=	1	Regarding Saravu 0-01
125/2	---	---	1	Regarding Pathway 0-01

1. Sketch prepared by the surveyor in the presence of the revenue inspector

as per the instruction of the Hon'ble Thasildar East Taluk's letter No. N.C.R (K) CR/47/24-25 dated 19.05.2025.

2. This sign indicates as Kharab as per the original and hissa survey records and its width is 1-20 meters.

3. This colour indicates the length of the Saravu on the north side of Sy. No. 22 is 100.0 meters and the length of the Saravu on the south side of Sy. No. 22 is 100.0 meters. The length of Saravu in Sy. No. 124/1, 124/2 is 70.0 meters, the length of Saravu in Sy.No. 125/1, 125/2 is 70.0 meters, the area is left empty for the Saravu and its buffer zone.

4. This colour indicates the area left vacant for the Saravu and its buffer zone as per the current land status in Sy.No.22, Sy.No.23 and Sy.No.124/1, 124/2 and Sy.No. 125/1, 125/2. Its width is 30.0 meters as per the current location. But now the Saravu is not running through the place as per the current land status.

5. This colour indicates that there is a 0-01 gunte of Saravu in Sy No. 24 but the road is passing through it as per the current land condition.

6. This sign indicates that in Sy No. 23, as per the orders of the Hon'ble Deputy Commissioner Bangalore Urban District bearing No. LND(E)CR/170/16-17 dated 20-08-2018 regarding the shifting of the saravu and pathway area has been attached herewith.

7. This colour indicates the area where construction is in progress as per the current land condition.

Prepared

SD/-

Taluk Land Surveyor
Bangalore East Taluk
K.R. Puram

SD/-

Thasildar
Bangalore East Taluk
Krishnarajapuram